

HIGH COURT OF CHHATTISGARH: BILASPUR

CIRCULAR

No. 562 /Confdl./2016
II-15-08/2004 (Pt.-B)

Bilaspur, Dated the 08 August, 2016

It has come to the notice that many Judicial officers come to see Hon'ble Judges of the High Court either in office or at residence without obtaining prior permission from their Lordships through their Private Secretaries. This practice is not desirable. Therefore, Hon'ble the Chief Justice has been pleased to direct that if any Judicial officer wants to see any Hon'ble Judge of the High Court, he/she must seek prior permission and appointment of his Lordship through his Private Secretary.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

Endt. No. 563 /Confdl./2016
II-15-08/2004 (Pt.-B)

Bilaspur, Dated the 08 August, 2016

- (1) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) with a request to inform the Judicial Officers under your control for strict compliance.
- (2) Principal Judge, Family Court, Durg/Raipur with a request to inform the Family Court Judges under your control for strict compliance.
- (3) Judge, Family Court, Bilaspur/ Dhamtari/ Jagdalpur/ Janjgir-Champa/ Kawardha/ Kanker/ Korba/ Manendragarh/ Mahasamund/ Raigarh/ Rajnandgaon/ Surguja for information and strict compliance.
- (4) Special Judge under S.C. & S.T. (P.A.) Act, Bilaspur/ Durg/ Korba/ Raigarh/ Raipur/ Rajnandgaon/ Surguja for information and strict compliance.
- (5) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this circular in the official web-site of this High Court.


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL